

POST OFFER ADVERTISEMENT

Capital Trust Limited ("CTL" or "Target Company")

Registered Office: 366, Sultanpur, M.G. Road, New Delhi - 110030;

Tel. No.: +91-9999074312;

Open Offer for acquisition of 4,699,500 Equity Shares from shareholders of the Target Company by Mr. Yogen Khosla and Indo Crediop Private Limited (hereinafter referred to as "Acquirers")

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited** ("Manager to the Offer"), for and on behalf of **Mr. Yogen Khosla and Indo Crediop Private Limited** (hereinafter referred to as "Acquirers") in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on April 05, 2016, Tuesday in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions) and Mahanayak (Marathi) (Mumbai Edition).

1.	Name of the Target Company	Capital Trust Limited	
2.	Name of the Acquirers	Mr. Yogan Khosla and Indo Crediop Private Limited	
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited	
4.	Name of the Registrar to the Offer	MAS Services Limited	
5.	Offer Details		
a.	Date of Opening of the Offer	July 27, 2016, Wednesday	
b.	Date of Closure of the Offer	August 09, 2016, Tuesday	
6.	Date of Payment of Consideration	Not Applicable	
7.	Details of Acquisition		
Sl. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Rs. 263.00/- per equity share	Rs. 263.00/- per equity share
7.2	Aggregate number of shares tendered	4,699,500 Equity Shares	Nil
7.3	Aggregate number of shares accepted	4,699,500 Equity Shares	Nil
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 1,235,968,500/-	Nil
7.5	Shareholding of Acquirers before Agreements/ Public Announcement (No. & %)	9,190,409 Equity Shares (62.66%)	9,190,409 Equity Shares (62.66%)
7.6	Shares Acquired by way of Preferential Allotment - Number % of Fully Diluted Equity Share Capital	1,000,000 Equity Shares (8.23%)*	1,000,000 Equity Shares (8.23%)*
7.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	4,699,500 Equity Shares (32.04%)** (26.00)#	Nil
7.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	Nil	Nil
7.9	Post offer share holding of Acquirers - Number % of Fully Diluted Equity Share Capital	13,889,909 Equity Shares (94.70%)	9,190,409 Equity Shares (62.66%)
7.10	Pre & Post offer shareholding of the Public - Number % of Fully Diluted Equity Share Capital	Pre offer	Post offer
		5,477,091	5,477,091
		37.34	37.34

(*) These shares are already included in the shareholding as mentioned at point 7.5 of the Post Offer Advertisement.

(**) This is calculated on the basis of present share capital of the Target Company.

(#) This is calculated on the basis of expanded share capital of the Target Company.

The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. 366, Sultanpur, M.G. Road, New Delhi - 110030;

Issued by Manager to the Offer



Corporate Professionals
WHERE EXCELLENCE IS LAW

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

D-28, South Extn., Part 1, New Delhi - 110 049

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SEBI Regn. No: INM000011435

On behalf of Acquirers

Sd/-

Sd/-

Mr. Yogen Khosla
Acquirer 1

For Indo Crediop Private Limited
Acquirer 2

Place: New Delhi
Date: August 17, 2016